### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION No. 5213 TO BE ANSWERED ON 03.04.2023

### Setting up of Zoos

### 5213. DR. AMOL RAMSING KOLHE: SHRI VIJAY KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total number of zoos in the country, State-wise;
- (b) whether the Government has received any proposals from the State Government of Maharashtra for setting up of new zoos;
- (c) if so, the details thereof and the action taken by the Government thereto;
- (d) whether the Government has any proposal for formulation of a grading system to evaluate the performance of the zoos in the country and if so, the details thereof;
- (e) the steps taken by the Government in this regard so far; and
- (f) whether the Government had earlier planned to turn the forests in Bihar particularly Gaya into Wild Life sanctuary and if so, the details thereof?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) Details of State-wise number of zoos in the country recognized under Section 38-H of the Wild Life (Protection) Act, 1972 are placed as Annexure-I.
- (b) and (c) Details of proposals received during current and three preceding financial year from Maharashtra for establishment of zoos and action taken thereof are placed as Annexure-II.
- (d) and (e) The Central Zoo Authority has instituted Management Effectiveness Evaluation (MEE) for zoos. It is a systematic assessment process that aims to identify gaps and design strategies to improve zoo management, conservation, education, and animal welfare. By evaluating zoos on various parameters, it helps to create action plans for long-term wildlife conservation and improved welfare practices. It also helps to focus management efforts in resource-constrained situations. The MEE for zoos is conducted every four years, ensuring regular monitoring and progress tracking. The first phase which was conducted in 2021 covered 39 zoos which included16 large category and 23 medium category zoos.
- (f) Under the provisions of the Wild Life (Protection) Act, 1972, State Governments have the power to declare an area as a sanctuary. In the district of Gaya, Gautam Buddha Wildlife Sanctuary was notified by the State Government in 1976.

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Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 5213 due for reply on 03.04.2023 regarding "Setting up of Zoos".

Sl.	State / Union Territory	Number of zoos	
1	Andaman & Nicobar Islands	1	
2	Andhra Pradesh	5	
3	Arunachal Pradesh	4	
4	Assam	3	
5	Bihar	2	
6	Chhattisgarh	3	
7	Dadra & Nagar Haveli	1	
8	Delhi	2	
9	Goa 1		
10	Gujarat	10	
11	Haryana	6	
12	Himachal Pradesh	7	
13	Jammu and Kashmir	3	
14	Jharkhand	4	
15	Karnataka	14	
16	Kerala	6	
17	Ladakh	1	
18	Madhya Pradesh	4	
19	Maharashtra	12	
20	Manipur 1		
21	Meghalaya 2		
22	Mizoram	2	
23	Nagaland	1	
24	Odisha	9	
25	Punjab	5	
26	Rajasthan	5	
27	Sikkim	1	
28	Tamil Nadu	6	
29	Telangana	7	
30	Tripura	1	
31	Uttar Pradesh	8	
32	Uttarakhand	3	
33	West Bengal	13	
	Grand Total	153	

Annexure-II

## Annexure referred to in reply to part (b) and (c) of the Lok Sabha Unstarred Question No. 5213 due for reply on 03.04.2023 regarding "Setting up of Zoos".

S. No.	Financial Year	Proposal	Action taken by CZA
1	2022-23	Proposal for the establishment of Ratnagiri Zoological Park, Malgund, Maharashtra	Proposal deliberated in the 106 <sup>th</sup> meeting of the Expert Group on Zoo Designing on December 20-21, 2022.
2	2021-22	Proposal for the establishment Aurangabad Zoological Park, Mitmita, Aurangabad, Maharashtra	establishment under section
3	2020-21	Proposal for the establishment of Chandrapur Tiger Safari and Rescue Centre (buffer area of Tadoba Andhari Tiger Reserve), Chandrapur, Maharashtra	establishment under section 38H-1(A) of Wild Life (Protection) Act, 1972
4	2019-20	Proposal for the establishment of Narangi Bird Park, Narangi, Virar, Maharashtra	106th meeting of the Expert

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